भगतान पर रेवेन्यु स्टाम्पों का लगाया जाना

693. श्री सुःदर सिंह भंडारी : क्या बिल्स मंत्री यह बताने की कृना करेंगे कि क्या सरकार रुपये का मूल्य बदल जाने के कारण 10 पैते का रेवेन्यू स्टाम्प लगाने के लिये भुगतान की वर्तमान 20 रुपये की राशि को बढ़ा कर 50 रुपये करने का विचार रखती है?

†AFFIXATION OF REVENUE STAMPS FOR PAYMENTS

693. SHRI SUNDAR SINGH BHANDARI: Will the Minister of FINANCE be pleased to state whether Government propose to raise the amount of Rs. 20 to Rs. 50 for the payment of which a revenue stamp of ten paisa has to be affixed at present on account of change in the value of the rupee?]

उ रप्रवान मंत्री तरा वित्त मंत्री (श्री मोरारजी ग्रा : व देसाई) : ऐसा कोई विशिष्ट प्रस्ताव फिलहाल विचारधीन नहीं है । संघ मूची में सम्मिलित दस्तावेजों पर लगने वाले स्टाम्प णुल्क की दरों की ज : कभी समीक्षा की जायेगी तभी इस प्रश्न पर भी विचार किया जावेगी कि रसीदों पर राजस्व-टिकट लगाने की 20 रुपये की वर्तमान सीमा में कोई संशोधन करने की आवश्यकता है अथवा नहीं ।

f[THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): There is no such specific proposal under consideration at present. The question whether the present limit of Rs. 20 for affixation of revenue stamps on receipts needs any modification will also be considered as and when a review of the rates of stamp duties leviable on the instruments included in the Union List is undertaken.] BUILDINGS FOR GOVERNMENT OFFICES?

694. SHRI R. P. KHAITAN: "Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the total expenditure incurred on the construction of buildings for Government offices in various cities; since 1957; and

(b) the number of buildings constructed?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL. SINGH): (a) and (b) Information is being collected and will be laid on the Table of the House.

TREATMENT OF HEART ATTACKS

695. SHRI BHUPINDER SINGH: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether the Willingdon Hospital, New Delhi, ha_s evolved a new method of treatment of cases of heart attacks;

(b) if so, the details thereof;

(c) whether the new method has been discussed with the National and International experts at seminars otc. or at personal level;

(d) if so, the reactions of the experts thereon; and

(e) whether the new method has proved more efficacious in the treatment of heart attacks?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI B. S. MURTHY): (a) Yes.

(b) The new treatment involves ait iittempt to restore to normalcy the electrotype imbalance in the injured muscle celss in the affected area of the heart. It consists of infusion of Dextrose solution charged with

†[] English translation.

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insulin and Potassium Choloride at a minimal rate.

(c) (i) An article on the method has been published in the January issue of Indian Heart Journal the which hasinternational circulation. Another article reporting the result in 125 cases is expected to be pub lished in the October, 1967 issue of the same journal.

(ii) The method has been placed before a general meeting of the Delhi Physicians Association, when the results of 283 cases treated by this method were presented.

(iii) The method has also been presented through a lecture before the Delhi Medical Association.

(iv) The	results of the first 83
rases were	mentioned during dis
cussions in	the Fifth World Con
ference on	Cardiology.

(v) The Willingdon Hospital team hopes to present to the Indian Council of Medical Research shortly a report on 400 .consecutive cases treated by this method.

(d) and (e) Reactions and results will become available when reports referred to at (i) and (v) under part (c) are published.

MEDICAL COLLEGE FOR CHANDIGARH

696. SHRI BHUPINDER SINGH: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether the Government of Punjab have made a request to his Ministry for the opening of a medical college in Chandigarh; and

(b) if so, the reaction of the Gov ernment thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI B. S. MURTHY): (a) and (b) A proposal for starting a new medical college has been received recently from the Chandigarh Administration. The proposal is being examined.

to Questions 2936

FUNERAL VANS WITH N.D.M.C.

697. SHRI BHUPINDER SINGH: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the number of "Funeral Vans" available with New Delhi Municipal Committee for hire by people for carrying dead bodies to crematories or cemetries;

(b) whether this number is enough to meet the needs of the people of New Delhi;

(c) whether they can be requisitioned on telephone;

(d) if not, whether there is any proposal to make them available on telephone as is done by the Delhi Municipal Corporation in th_e case of their vans; and

(e) the number of days during the months of January to June, 1967 when the New Delhi Municipal Committee vans were out of order?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI B. S. MURTHY): (a) One

(b) No. There is a proposal to purchase one more funeral van.

- (c) Yes.
- (d) Does not arise.
- (e) 5 days.

DEMAND FOR RECOGNITION OF LADAKHIS AS A 'SCHEDULED TRIBE'

698. SHRI BHUPINDER SINGH: Will the Minister of SOCIAL WEL FARE be pleased to state:

(a) whether it is a fact that the Head Lama of Ladakh has recently, demanded that the Ladakhis should be recognised as a 'Scheduled Tribe'; and

(b) if so, what are Government's reactions thereto?

THE MINISTER OF PLANNING, PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI ASOKA MEHTA): (a) There have been newspaper reports to this effect, but